

[Print](#)**Defective Case Register from 2026-08-12 to 2026-08-12**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-CMP/36362/2026	PABITRA KUMAR PAIK	2026-08-12	14-NOT PROPERLY INDEXED. Petition not Page marked as per Index.Put up for further S.R after made good.
2	D-CRLMP/22618/2026	BIJAYA KUMAR NAYAK (3)	2026-08-12	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. A.W.F Fee Rs. 15/- and Adv. Clerk Fee Rs.2/- to be paid on v.nama. 2. Description of Documents and dated not correctly furnished Sl. 5 in Index As per mentioned in body of the petition. 3. Prayer of he CRLMP not correctly furnished.
3	D-ABLAPL/24065/2026	ASHUTOSH MOHANTA	2026-08-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Paragraph not correctly mentioned in the affidavit.
4	D-RSA/33549/2026	MANOJ KUMAR MOHANTY (2)	2026-08-12	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Period of Delay 22 days.I.A for condonation of delay not Filed
5	D-CMP/37308/2026	BUDHIRAM DAS	2026-08-12	O.P No-3 being Dead in the Trial Court made Party in the Petition.
6	D-BLAPL/24049/2026	PRASANNA KUMAR MOHANTY	2026-08-12	Honble Court not tally with cause title and Rejection order.
7	D-WP(C)/37146/2026	SANJIB MOHANTY	2026-08-12	i) Date of retirement mentioned in synopsis not tally with annexure-4. ii) Address of the petitioner not complete in cause title and Affidavit.
8	D-CRLREV/23063/2026	SANJIB KUMAR BHANJADEO	2026-08-12	1 Name of lower court not mentioned in cause Title and prayer part. 2. Relatives name of Victim to be redacted from page-10 and 11
9	D-WP(C)/37145/2026	SANJIB MOHANTY	2026-08-12	i) Address of the petitioner not complete in cause title and Affidavit.
10	D-WP(C)/36908/2026	RASHMI KANTA ACHARYA	2026-08-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. . Age of the deponent in affidavit does not tally with declaration
11	D-WP(C)/37149/2026	SANJIB MOHANTY	2026-08-12	i) Address of the petitioner incomplete in cause title and Affidavit.

12	D-WP(C)/37150/2026	SANJIB MOHANTY	2026-08-12	i) Address of the petitioner not complete in cause title and Affidavit.
13	D-WP(C)/35700/2026	SAROJA KANTA SAMAL	2026-08-12	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
14	D-WP(C)/37090/2026	SANJIB MOHANTY	2026-08-12	i) Paragraph sl. no. not correct in petition after sl. no.17.ii) Address of the petitioner not complete in cause title. and Affidavit
15	D-CMP/36391/2026	RAGHUNATH DASMOHAPATRA	2026-08-12	Age of Petitioner No-2 not mentioned in the Petition
16	D-WP(C)/37092/2026	SANJIB MOHANTY	2026-08-12	i) Page no. 21 repeated in annexure-6.ii) Address of the petitioner not complete in cause title and Affidavit,
17	D-CRLMP/22447/2026	SURYAKANTA DASMOHAPATRA	2026-08-12	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 31-As per standing order the details of victim/informant shall not be mentioned in the petition. annexures be kept in cover
18	D-CRLMC/22585/2026	LAMBODOR ACHARI	2026-08-12	1. As per impugned order under Annexure-2 Year of G.R.Case does not tally with Synopsis,Date Chart and petition
19	D-WP(C)/36302/2026	ABHISHEK MOHANTY	2026-08-12	1. Page marking of Petition not correct. Page 7 to 9 missing. Page marking of Petition and Annexures be corrected accordingly and Index be corrected
20	D-WA/35998/2026	AVIJIT PATNAIK	2026-08-12	1.Appellant no. 3 (a) 6(a) 9(a) in appeal memo are not party in wp (c). I.A. to be filed for leave prefer to WA. 2. i) Status of the parties not furnished. ii) wp (c) no. not furnished in being aggrieved para.iii) Put up for SR after removal of defects.
21	D-ABLAPL/23853/2026	PRASANNA KUMAR MISHRA	2026-08-12	1.Copy of F.I.R. to be filed
22	D-BLAPL/19340/2026	SUNIL KUMAR PANDA	2026-08-12	1. As per rejection order under Annexure-2 Name of the Lower court and case No.does not tally with cause title.
23	D-WA/35995/2026	AVIJIT PATNAIK	2026-08-12	1.Appellant no. 5 (a) 6(a to c) 13(a) 15(a) 16(a) in appeal memo are not party in wp (c). I.A. to be filed for leave prefer to WA. 2. i) Status of the parties not furnished. ii) Good ground certificate not furnished. iii) Legible copy of page no.25 to 28 and 33 are to be filed.iv) WP (c) no not mention in being aggrieved para. v) Put up for SR after removal of defects.
24	D-WA/36677/2026	BASUDEV PUJARI	2026-08-12	17-REFERENCE CERTIFICATE NOT FURNISHED. 1. Period of Delay 3 days delay.
25	D-ABLAPL/24157/2026	GOPAL PRASAD JENA	2026-08-12	Year of F.I.R. mentioned in Cause title,Petition and prayer not correctly furnished.

26	D-ABLAPL/22012/2026	SURYAKANTA DASMOHAPATRA	2026-08-12	1. Informant details at paragraph 2 of the application to be redacted. 2. Put up for S.R there after
27	D-CRLMP/22478/2026	TAPAN KUMAR JENA SAMANTA	2026-08-12	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.
28	D-CRLMP/22556/2026	SURYAKANTA DASMOHAPATRA	2026-08-12	20-VERNACULAR CERTIFICATE NOT FURNISHED.
29	D-WP(C)/36869/2026	KRISHNA CHANDRA SAHU	2026-08-12	1. Name of father of Pet. in CT and Affidavit not tally.
30	D-CMP/36508/2026	RAJJEET ROY	2026-08-12	23-NOMENCLATURE NOT CORRECTLY FURNISHED .
31	D-CMP/36050/2026	HRUDANANDA MOHAPATRA	2026-08-12	23-NOMENCLATURE NOT CORRECTLY FURNISHED .
32	D-BLAPL/23680/2026	KUMAR PRAJWAL	2026-08-12	1.Wrongly mentioned as Interim bail instead of Regular bail in C.title. 2.Name of the Victim mentioned at page-42 43 44 45 120 131 AND 144 be redacted. 3.Name,photo and detail address of the Victim mentioned at page-100 be redacted. 4.Redacted copy of the said pages be filed. 5.Reference Certificate not properly furnished. 6.As per High Court Notification dated 5.12.2025,Every application for Bail presented to the High Court, the petitioner shall state whether similar application has or has not been made to the Supreme Court and if made, shall state the result thereof. The petitioner/applicant shall also mentioned whether he/she is/was involved in any other criminal case or not. If yes, particulars and decisions thereof to be furnished.
33	D-BLAPL/23688/2026	SRIKANTA MAHUNTA	2026-08-12	1.Reference Certificate not properly furnished. 2.As per High Court Notification dated 5.12.2025,Every application for Bail presented to the High Court, the petitioner shall state whether similar application has or has not been made to the Supreme Court and if made, shall state the result thereof. The petitioner/applicant shall also mentioned whether he/she is/was involved in any other criminal case or not. If yes, particulars and decisions thereof to be furnished. 3.Occupation of deponent not mentioned in affidavit.
34	D-CONTC/35951/2026	SANDHYARANI PANI	2026-08-12	1. WP(C) no. not correctly furnished in Date Chart.
35	D-BLAPL/23802/2026	SOUMYA RANJAN DAS	2026-08-12	1.Mobile No. of Informant-cum-victim mentioned in para-6(j) at pg. 8 of Annexure-1

				be redacted. 2.Legible redacted copy of pg. 9-10 be filed
36	D-BLAPL/23807/2026	SURYAKANTA DWIBEDI	2026-08-12	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
37	D-BLAPL/23818/2026	ANIRUDHA DAS	2026-08-12	Hologram of Rs.50/- not affixed in V.nama.
38	D-WP(C)/36344/2026	GAGAN BIHARI SINGH	2026-08-12	i) Annexure-3 not neat and legible.ii) Vernacular certificate not furnished in I.A. no.14819/2026.iii) I.A. not properly page marked.
39	D-WP(C)/36028/2026	MRUGANKA MAULI PATNAIK	2026-08-12	.Subject Code incorrectly Mentioned
40	D-BLAPL/23826/2026	BHARAT BHUSAN ROUTRAY	2026-08-12	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Index page be changed. 2.Provision Of Law Not properly Furnished. 3.Reference Certificate not properly furnished. 4.As per High Court Notification dated 5.12.2025,Every application for Bail presented to the High Court, the petitioner shall state whether similar application has or has not been made to the Supreme Court and if made, shall state the result thereof. furnished.The petitioner/applicant shall also mentioned whether he/she is/was involved in any other criminal case or not. If yes, particulars and decisions thereof to be furnished. 5.Para-5 of the Affidavit be changed. For further S.R.
41	D-CONTC/36068/2026	RAKESH KUMAR SARANGI	2026-08-12	i) Reference certificate not furnished.ii) Paragraph no. mentioned in affidavit not correct.
42	D-CRLMC/20878/2026	SUBASH CHANDRA PUSPALAKA	2026-08-12	31-As per standing order the details of victim/informant shall not be mentioned in the petition.
43	D-WP(C)/36007/2026	BIDYALOK MOHAPATRA	2026-08-12	Ground not mentioned.Name of petitioner no.-4 not correct as per Vnama.
44	D-WP(C)/36324/2026	UMAKANT SAHOO	2026-08-12	1. Synopsis and Date chart not page marked. 2. Paragraph declaration not correct.
45	D-BLAPL/23816/2026	PRAVASH CHANDRA JENA	2026-08-12	1.Reference Certificate not properly furnished. 2.As per High Court Notification dated 5.12.2025,Every application for Bail presented to the High Court, the petitioner shall state whether similar application has or has not been made to the Supreme Court and if made, shall state the result thereof. The petitioner/applicant shall also mentioned whether he/she is/was involved in any other criminal case or not. If yes, particulars and decisions thereof to be furnished.

46	D-WP(C)/37243/2026	SAMEER KUMAR DAS	2026-08-12	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
47	D-BLAPL/23804/2026	SURYAKANTA DWIBEDI	2026-08-12	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
48	D-WP(C)/35727/2026	SANTOSH KUMAR DASH	2026-08-12	1. The petition has been filed as WPC, but has been mentioned as PIL in subject matter of Cause Title. The petition is premature for PIL and grounds have not been mentioned. Resubmit for SR after clarification and compliance.
49	D-WP(C)/36988/2026	BIBHUTI BHUSAN PANDA	2026-08-12	Synopsis and date chart not mentioned in the Index.
50	D-WP(C)/37131/2026	SUBHENDU KUMAR DAS	2026-08-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Ann.7 not attested.
51	D-WP(C)/36119/2026	SANJIB MOHANTY	2026-08-12	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
52	D-WP(C)/36984/2026	SRIKANTA KUMAR NATH	2026-08-12	1. Date of Ann.3 in prayer and Para 4 not correct. 2. Neat and legible copy of Ann.3 be filed. 3. Occupation of Deponent not mentioned. 4. Ann.1 not attested.
53	D-WP(C)/36411/2026	PRATAP KUMAR BEHERA	2026-08-12	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Prayer not proper. 2. Paragraph declaration incomplete. 3. Page marking of Petition and Annexures not correct. Page 9 marked twice. Page marking be corrected and index be corrected accordingly
54	D-WP(C)/37358/2026	RAMDAS ACHARY	2026-08-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not correctly mentioned in the affidavit. Page 80 88 89 131 and 140 not neat
55	D-WP(C)/36566/2026	DIPTI RANJAN BHOKTA	2026-08-12	1. OP No. left blank in subject matter of CT.
56	D-WP(C)/37062/2026	MANAS ANKIT BOHIDAR	2026-08-12	Annexure-2 and 4 not legible.
57	D-WP(C)/37066/2026	MANAS ANKIT BOHIDAR	2026-08-12	Annexure-2 partly not legible
58	D-WP(C)/36203/2026	ANAM CHARAN PANDA	2026-08-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Year of CONTC No. under Annexure-10 does not tally with para-22 of the petition. 2. Paragraph no. not furnished in declaration.
59	D-WA/36006/2026	AVIJIT PATNAIK	2026-08-12	1. Appellant no. 2 (a) in appeal memo not party in wp (c). I.A. to be filed for leave prefer to appeal. i) Appellant no. 2 (a) in appeal memo

				not party in wp (c). ii) Status of the parties not furnished. iii) wp (c) no. not mention in being aggrieved para.
60	D-WP(C)/36688/2026	ADYASHA KAR	2026-08-12	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
61	D-WP(C)/36717/2026	BIBHUTI BHUSAN MISHRA (2)	2026-08-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not correctly mentioned affidavit in the I.A.
62	D-WA/36773/2026	DEBASIS TRIPATHY,A.G.A	2026-08-12	i) Status of the parties not furnished. ii) Reference certificate not furnished. iii) Being aggrieved para not furnished. Put up for SR after removal of defects
63	D-WP(C)/36804/2026	MANAS PATI	2026-08-12	.Receipt Showing Serv.copy To cg not Filed.
64	D-WP(C)/36803/2026	MANAS PATI	2026-08-12	.Receipt Showing Serv.copy To cg not Filed.
65	D-WA/37043/2026	PRANAB KUMAR GHOSH	2026-08-12	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. C. copy of impugned order under Anx-4 not filed 2. i) District of Appellant, respondents and proforma respondents not mentioned in cause title ii) Serial no of respondents not correctly furnished in cause title. iii) Reference certificate not furnished. iv) Para no not furnished in good ground certificate.v)Legible copy of page nos. 58-68 126 182-184 are to be filed. vi) Undertaking for translated copy of odia documents not filed. vii) Put up for SR after removal of defects.
66	D-WP(C)/36796/2026	MANAS PATI	2026-08-12	.Receipt Showing Serv.copy To Ag not Filed.
67	D-CRLMC/23849/2026	BICHITRA NARAYANA SATAPATHY	2026-08-12	8-CAUSE TITLE NOT IN ORDER. 31-As per standing order the details of victim/informant shall not be mentioned in the petition.
68	D-CMP/36055/2026	DEBASIS TRIPATHY	2026-08-12	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
69	D-WP(C)/37493/2026	SOURAV DAS	2026-08-12	1. Synopsis and date Chart not page marked. 2. Annexures not attested. 3. Paragraph declaration incomplete in Affidavit and IA.
70	D-WP(C)/36749/2026	SUSANTA KUMAR MISHRA	2026-08-12	1. Page nos.8 9 and 21 not neat and legible.
71	D-WA/35987/2026	SOUMYA RANJAN MOHANTY	2026-08-12	1.C. copy of impugned order not filed. Put up for SR after filing of c. copy of impugned order
72	D-WP(C)/37496/2026	SOURAV DAS	2026-08-12	1. Annexures not attested. 2. Paragraph declaration left blank in Affidavit and IA .

73	D-CRLMP/23926/2026	MADHUSMITA KANUNGO	2026-08-12	Signature of deponent does not tally in V.nama in connection with C.T.
74	D-WP(C)/36754/2026	SRIRAM SWARUP MOHAPATRA	2026-08-12	1. Date of Advertisement under Annexure-2 does not tally with Index and para-5 of the petition.
75	D-ABLAPL/23745/2026	DEEPAK KU SAHOO	2026-08-12	1.Mobile No. of Informant-cum-victim mentioned in para-6 (j) of Annexure-1 be redacted. 2.FIR copy neither paginated nor marked as Annexure-1.
76	D-ABLAPL/23927/2026	SAMVIT MOHANTY	2026-08-12	i) AS per Notification dtd. 05-12-2025 reference certificate not correctly furnished.
77	D-CRLMC/23698/2026	BHARAT BHUSAN ROUTRAY	2026-08-12	1. Copy of Annexure-1 to 3 disclosing the name of Informant/Victim be kept in cover.
78	D-WA/36283/2026	RAJESH KUMAR MAHAPATRA,SR. PANEL COUNSEL	2026-08-12	defect reg. maintainability
79	D-ABLAPL/23935/2026	SURYAKANTA DWIBEDI	2026-08-12	i) Sl. no. 2 of the affidavit not tally with sl. no. 1 of the affidavit.ii) Paragraph no. not correct in affidavit.iii) Redacted copy of annexure-1be filed and Unredacted copy of the same be filed in sealed cover iv) For further S.R.
80	D-MACA/35952/2026	ANUP KUMAR PATTNAIK	2026-08-12	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 1. Court Fee Rs. 5144/ payable , paid 12/ rest amount to be paid
81	D-CRLMC/24142/2026	UMESH CHANDRA MOHANTY	2026-08-12	C. copy of FIR not filed.
82	D-ABLAPL/23746/2026	ARUN KUMAR PATRA	2026-08-12	1.Reference Certificate not properly furnished. 2.As per High Court Notification dated 5.12.2025,Every application for Bail presented to the High Court, the petitioner shall state whether similar application has or has not been made to the Supreme Court and if made, shall state the result thereof. The petitioner/applicant shall also mentioned whether he/she is/was involved in any other criminal case or not. If yes, particulars and decisions thereof to be furnished
83	D-CRLMP/22759/2026	SARAT KUMAR GAJENDRA,SR.ADV.	2026-08-12	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Annexures 1 2 3 5 and 6 be kept in cover,
84	D-CRLMP/23408/2026	SATYABRATA DASH	2026-08-12	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1 . CRLMA mentioned instead of CRLMP in index.
85	D-CRLA/22683/2026	LAXMAN PRADHAN	2026-08-12	1 BLAPL number not mentioned in page-2

86	D-CRLMC/23841/2026	BIJAYA KUMAR PARIDA 2	2026-08-12	1 CRLMP mentioned instead of CRLMC in petition and I.A. 2 C. copy of Annex-2 not filed
87	D-WP(C)/37395/2026	SAIBRATA RATH	2026-08-12	1. Date of Ann.3 in Index and para 12 not correct.
88	D-CONTC/35921/2026	ADV	2026-08-12	1. Age of the deponent in affidavit does not tally with cause title.
89	D-WP(C)/35126/2026	SUBRATA KUMAR MOHANTY	2026-08-12	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Annexure-2 not neat.
90	D-ABLAPL/23731/2026	RAMESH CHANDRA SWAIN	2026-08-12	1. paragraphs not correctly furnished.2. Name of the informant with address reflected in the FIR vide annexs.1 and 3 be kept in cover.
91	D-RPFAM/36775/2026	AMIT KUMAR NATH	2026-08-12	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Vakalatnama not properly stamped, name of petitioner need correction in v nama 2. annex-4 need correction of nomenclature in index and book mark, good ground not furnished
92	D-CONTC/34233/2026	ADV.	2026-08-12	Date of order wrongly mention in synopsis.
93	D-RPFAM/37102/2026	NIRANJAN LENKA	2026-08-12	date of judgement not correct at being aggrieved
94	D-ABLAPL/23908/2026	SAROJ KUMAR PADHI	2026-08-12	i)Petition not correctly addressed to the Honorable Supreme Court.ii) Paragraph sl. no. not correct after sl. no. 3 in petition and affidavit.iii) Unredacted copy of annrxure-1 be kept in closed cover and redacted copy of the same be filed .iv) For further S.R.
95	D-ABLAPL/23734/2026	AMLAN SHAKTI PAUL	2026-08-12	petitioner no. 4 not signed in the v.nama
96	D-CONTC/35864/2026	ADV.	2026-08-12	1. Paragraph no. not correctly furnished in declaration
97	D-ABLAPL/23909/2026	JYOTIRMAYA SAHOO	2026-08-12	) Sl. no. 2 of the Affidavit not tally with cause title
98	D-CONTC/33777/2026	ADV.	2026-08-12	Husband name wrongly mention in affidavit at Serial no. 3.
99	D-ABLAPL/23996/2026	ARIJEET MISHRA	2026-08-12	Name of the informant with address reflected in the FIR be kept in cover.
100	D-ABLAPL/24006/2026	MANOJ KUMAR MOHANTY	2026-08-12	G.R. case no. not mentioned
101	D-CONTC/33804/2026	ADV	2026-08-12	Date of order wrongly mention in Index, synopsis,date chart, cause title, reference certificate,para no. 2 and prayer.
102	D-CONTC/33799/2026	ADV.	2026-08-12	District of op not furnished in cause title.
103	D-WP(C)/36794/2026	MANAS PATI	2026-08-12	.Receipt Showing Serv.copy To cg not Filed.
104	D-WP(C)/36787/2026	MANAS PATI	2026-08-12	.Receipt Showing Serv.copy To cg not Filed.

105	D- CONTC/33808/2026	ADV.	2026-08-12	Date of order wrongly mention in Index, synopsis,date chart,cause title,para no. 2 4 5 7 8 and prayer. iii) Ld. counsel for petitioner not signed in page no.11.
106	D- CRLMC/23598/2026	SOUBHAGYA SWAIN	2026-08-12	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
107	D- ABLAPL/24146/2026	PRAMODA KUMAR MISHRA	2026-08-12	Page 10 not properly scanned.
108	D- CRLMP/23738/2026	LALITENDU MISHRA	2026-08-12	address not correct of op-3 4
109	D- BLAPL/24180/2026	BISWAJIT RANJAN TRIPATHY	2026-08-12	17-REFERENCE CERTIFICATE NOT FURNISHED.
110	D- CONTC/36520/2026	ADV.	2026-08-12	i) Year of the FAO not correctly mentioned in Index and Book mark under annexure-2 para 1 2 and 3 of page 4.
111	D-WP(C)/36498/2026	SAIBRATA RATH	2026-08-12	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
112	D-WP(C)/36777/2026	JAGANNATH BHUYAN	2026-08-12	No of W.P.(C) mentioned in V.Nama not correctly
113	D- TRPCRL/23916/2026	BISHNU PRASAD RATH	2026-08-12	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
114	D- CRLMC/24272/2026	PRASANTA KUMAR ROUTRAY	2026-08-12	1. As per Index, Annexure-1 not described in the petition.
115	D- TRP(C)/36560/2026	OM SWARUP	2026-08-12	23-NOMENCLATURE NOT CORRECTLY FURNISHED .